



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Department to Shri Bhat Fayaz Ahmad, Standing Counsel (with the status Of Deputy Advocate General).

GOVERNMENT ORDER NO: 2031-LD(A) of 2018.
D A T E D : 06 - 04 - 2018

In partial modification of Government Order No.1899 - LD(A) of 2018 dated 03-04-2018, it is hereby ordered that Shri Bhat Fayaz Ahmad, Standing Counsel (with the status Of Deputy Advocate General) shall look after the litigation work of Service Selection Board instead of Jammu and Kashmir Projects Construction Corporation Limited, before the Srinagar Wing of the Hon'ble High Court.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

NO: LD(A) 2016/35.

Dated: 06 - 04- 2018.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Director Information, J&K Jammu.
3. Director Litigation, Srinagar.
4. All officers of the Department of Law, Justice and Parliamentary Affairs.
5. Concerned Law Officers for information.
6. Secretary, Service Selection Board, J&K Jammu/Srinagar.
7. Managing Director, JKPCC Limited, Jammu/Srinagar.
8. Administrative Officer, Advocate General's Office, J&K Srinagar.
9. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Website of the Department of Law, Justice and Parliamentary Affairs.
12. Government Order file.
13. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer,

Ashish Gupta
6/4/18
Ashish Gupta
6/4/18